

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO.556/02

Wednesday this the 7th day of August, 2002.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

P.M.Aravindakshan,
Senior Section Engineer(Electrical),
Railway Electrification,
Tripunithura.Applicant

(By Advocate Sri T.A.Rajan)

vs.

1. Union of India represented by
General Manager, Southern Railway, Chennai.
2. The Chief Personnel Officer,
Southern Railway, Chennai.
3. The Chief Electrical Engineer,
Southern Railway, Chennai.
4. The Chief Project Manager,
Railway Electrification,Chennai,Egmore.
5. The Deputy Chief Personnel Officer(MXE),
Southern Railway,Chennai.
6. V.V.Jose,
Section Engineer(Electrical),
Southern Railway,Ernakulam Marshalling Yard.

.. Respondents

(By Advocate Mrs. Sumathi Dandapani)

The application having been heard on 7.8.2002 the Tribunal on the same day delivered the following:

O R D E R

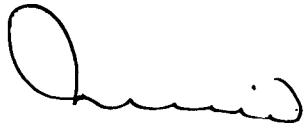
HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

While the applicant was working as Electrical Foreman, he was promoted as Senior Electrical Foreman and was posted to the Railway Electrification on administrative grounds. He registered his request for transfer to Palghat Division. Finding that he could not get a posting to Palghat Division,

he made a representation dated 29.5.2000(A-4) to get a transfer to Thiruvananthapuram Division. He submitted a reminder dated 8.5.2002(A-5) and finding that the vacancy which arose in Thiruvananthapuram Division being filled up by promoting the 6th respondent who was working as Section Engineer(Electrical), Ernakulam Marshelling Yard, the applicant submitted A-6 representation dated 4.8.2002 for a reconsideration. Immediately thereafter, without waiting for a reply, the applicant has filed this application for setting aside the order No.E.45/02 dated 2.8.2002 of the 5th respondent and for a declaration that the posting of the 6th respondent as Senior Section Engineer(Electrical) in Thiruvananthapuram as illegal and that the applicant is entitled to be considered for posting as Senior Section Engineer(Electrical) in Thiruvananthapuram Division in preference to the 6th respondent and for a direction in that regard.

2. When the application came up for hearing on admission today, Smt.Sumathi Dandapani took notice on behalf of the respondents 1 to 5. Learned counsel on either side agree that this application may be disposed of directing the 2nd respondent to consider A-6 representation and to give the applicant an appropriate reply within a reasonable time.

3. In the light of what is stated above, the application is disposed of directing the 2nd respondent to consider A-6 representation of the applicant and to give the applicant an appropriate reply within two months from the date of receipt of copy of this order. There is no order as to costs.



(T.N.T.NAYAR)
ADMINISTRATIVE MEMBER

(A.V.HARIDASAN)
VICE CHAIRMAN

APPENDIX

/trs/

Applicant's Annexures:

1. A-1 : A true copy of the representation dated 5.5.94.
2. A-2 : A true copy of the representation dated 4.3.97
3. A-3 : A true copy of the Order No.EL 24/97 dated 7.4.97.
4. A-4 : A true copy of the representation dated 29.5.2000.
5. A-5 : A true copy of the representation dated 8.5.2002.
6. A-6 : A true copy of the representation to the 2nd respondent.

APP
27.8.02